

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DLEHI

ORIGINAL APPLICATION NO. 1319 OF 2024

Hemant Singh Gonja and ors.

Applicants

Versus

State of Uttarakhand and Ors.

Respondent

I N D E X

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1.	Additional affidavit on behalf of the Respondent No.2 Municipal Corporation Haldwani Uttarakhand	

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Dated: 28.08.2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No.1319 of 2024

Hemant Singh Gonja & Ors. ...Applicants

Versus

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ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT NO.2 MUNICIPAL
CORPORATION HALDWANI UTTARAKHAND

I, Smt. Richa Singh, aged 45 years, W/o Shri Bhuwan Mohan Dwivedi presently posted as Municipal Commissioner, presently at Nagar Nigam Haldwani- Kathgodam, District Nainital do hereby solemnly affirm and state as under:-

1. That the deponent, working in above capacity is fully conversant with the facts and circumstances of the case as such the deponent is competent to swear in the present affidavit on behalf of respondent No.2 Municipal Corporation Haldwani Uttarakhand.
2. That above mentioned original application is pending before this Hon'ble tribunal and this Hon'ble Tribunal vide its order dated 04th July, 2025 had directed to the respondents to file additional response in the aforesaid matter. In compliance with the above direction of this Hon'ble Tribunal the answering respondent No.2 Municipal Corporation Haldwani is filing



Richa Singh
RICHIA SINGH

additional affidavit giving the current status regarding compliance of the rule 15 of Solid Waste Management Rules, 2016 as follows:-

(1) Legacy Waste Disposal:

That due to non-availability of land elsewhere near Municipal Corporation Haldwani Kathgodam, the garbage of Haldwani, Nainital, Bhawali, Lalkuan Bhimtal Cities and of District Panchayat Nainital etc. is being dumped on the this land received by the Municipal Corporation for the garbage treatment plant. In order to set up NTPC Vidyut Vyapar Nigam Ltd. solid waste processing facilities on this land, in order to clear this land for setting up waste to charcoal plant, the work of disposal of 1.39 MT legacy waste collected on the said land is currently being carried out. Till date, 40000 tons legacy waste has been disposed of in comparison to a total of 1.39 MT. The disposal work of remaining legacy waste will also be got completed in the next 04 to 06 months.

It is further submitted that as the earlier boundary wall on the said land had been damaged, hence the tender process for construction of a new boundary wall has been completed. The boundary wall construction work will be started after the rainy season.

(2) Efforts to make arrangement for regular incoming garbage-

On the land received by the Municipal Corporation for garbage treatment plant, the garbage of Haldwani, Nainital, Bhawali, Lalkua,




RICHHA SINGH

Bhimtal towns and District Panchayat, Nainital etc. is also being dumped and also possibilities are also being explored to set up treatment plant temporarily on the same land for disposal of fresh waste coming in.

(3) Green Belt:

A green belt has been got prepared on the land received by the Municipal Corporation for the waste treatment plant on which the waste of Haldwani, Nanital, Bhawali, Lalkua, Bhimtal towns and District Panchayat, Nanital etc. is also being dumped.

(4) Establishment of Waste to Charcoal Plant in connection with setting up of solid waste processing facilities by NTPC Vidyut Vyapar Nigam Ltd.:

In this regard, NTPC Vidyut Vyapar Nigam Ltd in the course of entering into binding agreement has requested to fulfill the requirements notified under 11 points of his letter. To fulfill the said requirements necessary action has been initiated at Municipal Corporation level. After signing of binding agreement, NTPC Vidyut Vyapar Nigam Ltd. is to set up the said plant in next one year.

(5) Establishment of M.R.F. center:-

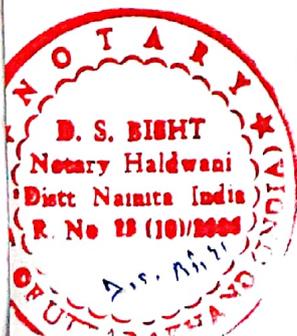
The Municipal Corporation Haldwani- Kathgodam has started process of establishing M.R.F. center in Gaula Bypass Road Haldwani



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3. That apart from above the answering respondent in its previous response affidavit has already brought in detail the status of compliance of rule 15 of Solid Waste Management Rules in municipal corporation Haldwani stating inter alia that arrangement have been made for door to door collection from all the houses including slums and informal settlements, commercial institutional and other non-residential premises of the city. The collection of waste from multi storey buildings, large commercial complexes, malls residential complexes etc is being done from the entry gate and the answering respondent Municipal Corporation Haldwani Kathgodam has entered into contract with M/s Azz Waste Management Ludhiana Ltd. for the purpose of door to door collection of solid waste. Hence, it is clear that answering respondent is complying with provisions given in above rule 15 of Solid Waste Management Rules.
4. It is therefore most respectfully prayed that this Hon'ble Tribunal may be pleased to take on record the aforesaid additional affidavit of answering respondent Municipal Corporation Haldwani and pass such other and further orders as this Hon'ble Tribunal may deem fit and proper in the interest of justice.
5. That the facts stated in the above affidavit are true and correct as per my personal knowledge and belief. No part of same is false and nothing material has been concealed there from.




RICHIA SINGH

[Signature]
Deponent

VERIFICATION:-

Verified at Haldwani this the 26 day of August, 2025 that the contents of above affidavit are based on information derived from official record hence, the same are true and correct as per my knowledge and belief, no part of it is false and nothing material has been concealed there from.

[Signature]
Deponent

PLACE: Haldwani
DATE: 26-08-2025

Filed by:

Copy to:



Certified that Sri/Smt. Richa Singh
the deponent identified by Mahoj Singh
scanned & verified the contents of the
affidavit at Haldwani
on date 26/08/2025 time 4:24 P.M.
D. S. Bisht
26/8/2025

Daman Singh Bisht
Advocate
Haldwani, Haldwani
Distt Nainital UK India

[Signature]
RICHHA SINGH